

DECEMBER 2020
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of December 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of December 2020

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 195/2020	M/S.UNICORN MARITIMES INDIA PVT LTD REP BY ITS DIRECTOR, MR.ARUL AUGUSTIN JOSEPH, HAVING ITS REGISTERED OFFICE AT OLD NO.322, NEW NO.24, THAMBU CHETTY ST, 3RD FLOOR, CHENNAI 600001. TN. VS VALENCY INTERNATIONAL TRADING PTE LTD REP BY ITS DIRECTOR, 10, ANSON ROAD, 17-23 INTERNATIONAL PLAZA, SINGAPORE 079903. (SINGAPORE UEN NO.200702113R) email. coal@valencyinternational.com & 2 OTHERS	M/S.ESWAR KUMAR RAO M/S.C.KARTHIRAVAN	18-09-2020		10.12.2020	90	DISMISSED			
	High Court Commercial		OSA. 275/2020	SAI ELECTROMECH INDUSTRIES REP. BY ITS	M/S.R.PALANIAND AVAN	07.12.2020		09.12.2020	2	ALLOWED			

Form 6

Contested commercial cases disposed during the month of December 2020

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	High Court Commercial Appellate			AUTHORISED SIGNATORY 853, GIDC ESTATE WADHODIA, VADODARA 391 760, GUJARAT, INDIA. Vs SICAGEN INDIA LTD. REP. BY ITS AUTHORISED SIGNATORY, MR.S.MAHADEVAN, 4TH FLOOR, SPIC HOUSE, NO.88, MOUNT ROAD, GUINDY, CHENNAI 600 032.	M/S.D.S.RAMESH								
	High Court Commercial Appellate		OSA. 277/20 TO 285/20 20	P.RAJA RAO S/O P.SIVARAMAIAH, OFFICE AT 3RD FLOOR UMayal Villa, 8/18, 12TH CROSS STREET, INDIRA NAGAR, ADYAR, CHENNAI 600 020 & 2 OTHERS vs RAVINDRANATH GE MEDICAL ASSOCIATES PVT LTD REPRESENTED BY ITS CHAIRMAN AND	M/S.S.RAJESH M/S.ARUN KARTHIK MOHAN	09.12.2020		22-12-2020	12	DISMISSED			

Form 7**Summary of Commercial Cases during the month of December 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	83	18	11	90

DECEMBER 2020
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of December 2020									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of December 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of December 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11

DECEMBER 2020
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS 340/2020	P1-M/S.KALEESUWARI REFINERY PRIVATE LIMITED VS. R1-M/S.SST AGENCIES	1.M/S.VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI 4.R.S.SURIYA	22/09/2020	21/09/2020
2	Madras High Court	Chennai	CS 342/2020	P1-SONY MUSIC ENTERTAINMENT INDIA PVT. LTD. Vs. R1-JVKDS ENTERPRISES R2-ARUL TV R3-KAVIN TV R4-VASANTHAM TV R5-SKM TV R6-IDHAYAM TV R7-ARJUN TV	1.M/S.ABISHEK JENASENAN 2.APARAJITHA VISHWANATH VS. M/S.WARAON & SAI RAMS P.NEETHI KUMAR	05.11.2020	03.11.2020
3	Madras High Court	Chennai	CS 345/2020	P1-M/S YSR FILMS PVT LTD Vs. R1-M/S VANSAN MOVIES R-2 THE TAMIL NADU FILM PRODUCERS COUNCIL	M/S.VIJAYAN SUBRAMANIAN M.V.BHASKAR VS. M/S.G.VEERAPATHIRAN M.SARFUDEENALIAHAMED	19/11/2020	18/11/2020
4	Madras High Court	Chennai	CS 349/2020	P1-ANGEL CHRISTIAN CHARITABLE FOUNDATION INDIA Vs. R1-EVANS FRANCIS R2-GOD TV MOBILE NETWORK LLP R3-AFFORDABLE CHRISTIAN APP DEVELOPERS	1.M/S.K.PREMCHANDAR 2.L.RAMPRASAD 3.N.C.VISHAL 4.ANAND & ANAND VS. MR.RANGARAJAN REKHA SURESH M.P. V.VINOTHKUMAR	27/11/2020	18/11/2020
5	Madras High Court	Chennai	CS 347/2020	P1-M/S.STAR MUSIC Vs. R1-RASHEED PADINHARAYIL R2-ABDUL MAJITH	1.M/S.M.V.SWAROOP 2.H.S.HREDAI 3.V.PRASHANTH KIRAN	18/11/2020	11.11.2020
6	Madras High Court	Chennai	CS 348/2020	P1-M/S.YANTRA FINTECH INDIA LTD Vs. R1-M/S.BIOMAX FUELS LTD. R2-M/S.IMC LIMITED	1.M/S.AL.GANTHIMATHI 2.L.PALANIMUTHU 3.AR.KARTHIK LAKSHMANAN	04.11.2020	21/10/2020
7	Madras High Court	Chennai	CS 351/2020	P1-M/S.KALEESUWARI REFINERY PRIVATE LIMITED VS. R1-M/S.SAI SATHYA SIRI EXIMM.	1.M/S.VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI 4.R.S.SURIYA	24/11/2020	23/11/2020
8	Madras High Court	Chennai	CS 353/2020	P1-M/S.KALEESUWARI REFINERY PVT LTD VS. R1-M/S.R.V.AGRO FOODS	1.M/S.S.VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI	24/11/2020	23/11/2020
9	Madras High Court	Chennai	CS 354/2020	P1-M/S.KALEESUWARI REFINERY PVT LTD VS. R1-M/S.SUBHALAKHMI AGRO FOODS	1.M/S.S.VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI	24/11/2020	23/11/2020
10	Madras High Court	Chennai	CS 357/2020	P1-M/S.KONCPT Vs. R1-M/S.KONCPT NEXT R2-K.BRINDA ANGEL	1.M/S.S.VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.SUDHIR RAJA RAVINDRAN VS. 1.M/S.S.MAHIMAIRAJ 2.M.RENTON 3.T.SATHIYA	19/11/2020	18/11/2020
11	Madras High Court	Chennai	CS 356/2020	P1- V.K.R.VENKATESAN VS. R1-S.ATHIAPPAN	1.M/S.K.RAJASEKARAN 2.S.BALACHANDRAN 3.M.R.GOKUL KRISHNAN	02.11.2020	29/10/2020

Form 2

List of cases in which e-payment of Court fees was made during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
12	Madras High Court	Chennai	CS 359/2020	P1-M/S.HAJEE A.P BAVA INFRA PVT. LTD. VS. R1-LNV TECHNOLOGY PVT. LTD.	1.M/S.RAMYA SUBRAMANIAM 2.SRIRAM VENKATAVARADAN VS. 1.M/S.U.KARUNAKARAN 2.P.V.SATHIYANARAYANAN 3.V.SITHANNAN	02.11.2020	16/10/2020
13	Madras High Court	Chennai	CS 362/2020	P1-M/S.HAJEE A.P.BAVA AND COMPANY CONSTRUCTIONS PVT. LTD. VS. R1-LNV TECHNOLOGY PVT. LTD.	1.M/S.RAMYA SUBRAMANIAM 2.SRIRAM VENKATAVARDAN	02.11.2020	15/10/2020
14	Madras High Court	Chennai	CS 387/2020	P1-M/S.MRF LTD. VS. R1-SUMIT GUMBER	1.M/S.MADHAN BABU 2.JACOB KURIAN 3.NARAYANA PRASAD	19/11/2020	17/11/2020
15	Madras High Court	Chennai	CS 386/2020	P1-M/S KALEESUWARI REFINERY PVT LTD VS. R1-M/S.SRI SATHYA NARAYANA TRADERS	1.M/S.S.VIJAYAN SUBRAMANIAN 2.M/V.BHASKAR 3.A.MURALI	15/12/2020	14/12/2020
16	Madras High Court	Chennai	CS 396/2020	P1-SOUTH INDIA SURGICAL COMPANY LTD. VS. R1-GOLDEN SPORTS AND SURGICAL INDUSTRIES	1.M/S M.S.BHARATH 2.K.PREMCHANDAR 3.L.RAMPRASAD	14/12/2020	10.12.2020
17	Madras High Court	Chennai	CS 399/2020	P1-S.SUDHAKAR P-2 SHRI LAKSHMI AGRO FOODS PVT. LTD. P-3 SHRI LAKSHMI AGRO FOODS P-4 ADHAVAN AGROS VS. R1-JAYAPRIYA FOOD PRODUCTS PRIVATE LIMITED R-2 CHINNASAMY RAJAGOPALAN JAYASANKAR R-3 RANGASAMY KASTHURI R-4 RAMAMOORTHY SIVASUBRAMANIAN R-5 RAMAMOORTHY TAMILSELVAN	1.M/S.R.PARTHASARATHY 2.RAHUL BALAJI 3.MADHAN BABU VS.	16/12/2020	16/12/2020
18	Madras High Court	Chennai	CS 400/2020	P1-KEPL ENGINEERING PVT. LTD. VS. R1-GLORY INDUSTRIAL CONSTRUCTIONS PVT. LTD.	1.M/S.R AND P PARTNERS	10.11.2020	06.11.2020
19	Madras High Court	Chennai	CS 402/2020	P1-R.AYUBKHAN VS. R1-M/S.KALAINAR PVT.LTD.	1.M/S.M.V.SWAROOP 2.H.S.HREDAI 3.V.PRASHANTH KIRAN	03.12.2020	01.12.2020
20	Madras High Court	Chennai	CS 401/2020	P1-TIRUMALA MILK PRODUCTS PVT. LTD. VS. R1-M/S.RAGHAV FOOD INDUSTRIES	1.M/S.P.V.BALASUBRAMANIAM 2.G.ABRAHAM PRABHU 3.VIJAY GURUDASS	18/12/2020	16/12/2020
21	Madras High Court	Chennai	CS 407/2020	P1-M/S.NOVEX COMMUNICATIONS PVT. LTD. VS. R1-DXC TECHNOLOGY PVT. LTD.	1.M/S.BFS LEGAL 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND	17/12/2020	16/12/2020

Form 3**List of cases in which Electronic Service of Process has taken place during the month of December 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of December 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial		Civil Suit	456

Form 5

List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS 605/2013	P1-M/S.NICO QUALITY PRODUCTS VS. R1-M/S. N.C. ARYA SNUFF AND CIGAR R-2 M/S. SAKTHI SNUFF CO R-3 M/S. ADINAYAGAN AGENCIES R-4 V.SHANKAR AMARNATH R-5 V.SREENIVASAN	1.M/S.C.SEETHAPATHY 2.A.UMASHANKAR 3.S.P.ARTHI VS. 1.M/S.G.RAJAN 2.R.RAJARAJAN 3.R.DILLIKUMAR 4.K.MYILSAMY	18-12-2013	02-12-2020
2	Madras High Court	Chennai	CS 882/2013	P1-M/S.N.C.ARYA SNUFF & CIGAR CO VS. R1-M/S.NICO QUALITY PRODUCTS R-2 K.C.VIJAY R-3 ZNANAKANABADY R-4 ANURADHA	1.M/S.G.RAJAN 2.R.RAJARAJAN 3.R.DILLI KUMAR VS. 1.M/S.P.R.RAMAN 2.C.SEETHAPATHY 3.A.UMASANKAR	-	02-12-2020
3	Madras High Court	Chennai	CS 381/2019	P1-BHARANI PICTURES PRIVATE LIMITED VS. R1-SRI VENKATESWARABAKTHI CHANNEL	1.M/S.PL.NARAYANAN 2.R. VIGNESHKUMAR 3.S. JERALD LENIN VS. 1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	24-06-2019	03-12-2020
4	Madras High Court	Chennai	CS 459/2016	P1-MILLENNIUM DETERGENTS & Chemicals Sdn Bhd VS. R1-M/S.SAUNDARYA ASSOCIATES R-2 M.KARUNANIDHI R-3 A.MANIVASAKAM R-4 M/S.WEGO R-5 S.VENKATRAJ	1.M/S.B.CHANDRASEKARAN 2.RAJKISHORE BHAGWATSARAN VS. 1.M/S.RAMALINGAM & ASSO 2.M/S.S.P.PRABAKARAN	21-07-2016	04-12-2020
5	Madras High Court	Chennai	CS 822/2013	P1-UNIMED TECHNOLOGIES LTD P-2 SUN PHARMACEUTICAL INDUSTRIES LIMITED VS. R1-CADILA HEALTHCARE LTD R-2 ZYDUS HEALTHCARE LIMITED	1.M/S.ARUN.C.MOHAN 2.BRINDA MOHAN 3.S.SUBA SHINY VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL	29-11-2013	07-12-2020
6	Madras High Court	Chennai	CS 334/2016	P1-LEGRANT FRANCE P-2 NOVATEUR ELECTRICAL AND Digital Systems Pvt.Ltd., VS. R1-ASWIN SEKAR R-2 SUBRAMANI and 12 other Respondents	1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDHA MOHAN Vs. 1.M/S.MURUGESH KASIVEL 2.A.RAJA MOHAMED 3.M/S.KURIAN & ASSO	-	08-12-2020
7	Madras High Court	Chennai	CS 91/2018	P1-M/S ALLIED INVESTMENTS AMP Housing P.Ltd, P-2 M/S ZENITH REAL ESTATES VS. R1-M/S.SAI SUPREME HOLDINGS Co. Pvt.Ltd.	1.M/S.BFS LEGAL 2.K.M.AASIMSHEHZAD 3.P.V.BALASUBRAMANIAM VS. 1.M/S.ARUN KARTHIK MOHAN 2.SUHRITH PARTHASARATHY	07-02-2018	08-12-2020
8	Madras High Court	Chennai	CS 643/2019	P1-M/S.PENNA CEMENT INDUSTRIES LTD VS. R1-M/S.OSYAN PROPERTY-CHENNAI R-2 ABHINAY MEHTA R-3 ABHISHEK MEHTA	M/S.A.E.RAVICHANDRAN	-	08-12-2020
9	Madras High Court	Chennai	CS 555/2015	P1-M/S.PENNA CEMENT INDUSTRIES Limited VS. R1-M/S.URBAN TREE INFRASTRUCTURE (P) Limited R-2 ABHINAY MEHTA R-3 ABHISHEK MEHTA	1.M/S.S.VENKATESAN 2.UMA VENKATESAN 3.S.KRISHNA RAO VS. 1.M/S.AAV PARTNERS 2.A.PREMKUMAR 3.S.SENTHIL	10-07-2015	08-12-2020
10	Madras High Court	Chennai	CS 562/2015	P1-M/S.PENNA CEMENT INDUSTRIES VS. R1-M/S. OSYAN PROPERTY (INDIA) R-2 MR ABHINAY MEHTA R-3 MR ABHISHEK MEHTA	1.M/S.S.VENKATESAN 2.UMA VENKATESAN 3.S.KRISHNA RAO VS. 1.M/S.AAV PARTNERS 2.A.PREMKUMAR 3.S.SENTHIL	13-07-2015	08-12-2020

Form 5

List of cases in which Case Management Hearing was held during the month of December 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
11	Madras High Court	Chennai	CS 921/2017	P1-M/S.NOVEX COMMUNICATIONS Pvt. Ltd. VS. R1-GRT HOTELS AND RESORTS PVT.LTD R-2 HOTEL GRT GRAND CHENNAI	1.M/S.BFS LEGAL 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND VS. 1.M/S.K.SENTHIL KUMAR 2.L.MUNISWAMY 3.A.MANIKANDAN	28-11-2017	09-12-2020
12	Madras High Court	Chennai	CS 734/2009	M/S.PYRAMID SAIMIRA PRODUCTION VS. M/S.SREE RAAM FILMS PVT LTD.,	MR.A.CHIDAMBARAM Vs. M/S.R.PRASAD D.NAGESH BABU	24-08-2009	10-12-2020
13	Madras High Court	Chennai	CS 591/2019	P1-AKS JEWELLERY Vs. R1-THE NEW INDIA ASSURANCE CO.LTD	1.M/S.N.P.VIJAY KUMAR 2.R.PRADEEP Vs. 1.M/S.S.R.SUNDAR 2.A.S.SUBRAMANIAN	01-10-2019	10-12-2020
14	Madras High Court	Chennai	CS 546/2014	P1-P.C.DURAISAMY P2- SAKTHI MASALA (P) LTD. VS. R1-M/S.MUTHU MASALA	1.RAJESH RAMANATHAN 2.R.VASUDEVAN 3.M.SATHIAVEL VS. 1.M/S.P.C.N.RAGHUPATHY 2.S.LOGANATHAN 3.N.R.SRINATH	-	15-12-2020
15	Madras High Court	Chennai	CS 751/2014	P1-A SQUARE HOUSING DEVELOPMENT PVT LTD., VS. R1-LAKKNA HOUSING PVT LTD R-2 T.M.G.ASSOCIATES R-3 TULIA INFRASTRUCTURES PVT.,Ltd., R-4 AHMED AADHIL	1.M/S.M.KAMALANATHAN 2.JANA GOVARTHANA MAHESWARAN 3.JANA NARAYANA VIGHNESHWARAN VS. 1.M/S.S.PARISUTHAM 2.M/S.DR.P.VASUDEVAN	17-11-2014	15-12-2020
16	Madras High Court	Chennai	CS 334/2018	P1-NETSWEEPER INC., A COMPANY Vs. R1-NETSWEEPER TECHNOLOGIES PVT.Ltd., R-2 C.GAJAPATHY and 4 other Respondents	1.M/S.FOX MANDAL & ASSOCIATES VS. 1.M/S.S.JAYACHANDRAN 2.S.JAYASEELAN	29-05-2018	15-12-2020
17	Madras High Court	Chennai	CS 444/2017	P1-M/S.THIRUVANNAMALAI POTHYS VS. R1-THE UNITED INDIA INSURANCE Company Ltd., R-2 UNITED INDIA INSURANCE COMPANY Ltd., R-3 THE BANK OF BARODA, Thiruvannamalai.	1.M/S.M.SANTHANARAMAN 2.M.R.SIVAKUMAR VS. 1.M/S.NAGESWARAN & NARICHANIA 2.M/S.P.V.RAMACHANDRAN 3.V.SUNDARARAMAN	14-06-2017	17-12-2020
18	Madras High Court	Chennai	CS 571/2013	P1-SYMED LABS LIMITED VS. R1-MR.ALLA VENKATA REDDY R-2 LEE PHARMA LIMITED	1.M/S.BRINDA MOHAN 2.S.SUBA SHINY 3.S.DIWAKAR VS. 1.M/S.YOGESH KANNADASAN 2.N.SIVABHARATHI 3.B.KARTHIK	27-08-2013	21-12-2020
19	Madras High Court	Chennai	CS 81/2018	P1-C.T.SUNDARAM VS. R1-M/S VARSHA CONSTRUCTION R-2 MILITARY ENGINEERING SERVICES R-3 MADRAS REGIMENTAL CENTRE	1.M/S.PAUL AND PAUL J2. HUDSON SAMUEL & PARTNERS VS. 1.M/S.SURANA & SURANA 2.G.KALYAN JHABAKH	02-02-2018	21-12-2020

Form 6

Contested commercial cases disposed during the month of December 2020

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS 828/2012	P1-S.VIMALA VS. R1-V.SHANKAR KRISHNAA & 4 OTHERS R2-M/S.SURYA GEARS R3-S.VENUGOPALAKRISHNAN R4-M/S. SREE BHOOMA DEVI LAND DEVELOPERS PVT. LTD R5MANAPPURAM FINANCE LTD	1.M/S.R.THIAAGARAJAN 2.VASUDHA THIAGARAJAN VS. 1.MR.T.JEEVANANTHAM 2.MR.G.NAGARAJAN 3.M/S.S.PARTHASARATHY 4.B.ANTONY ROYSTON 5.S.CHOLARASAN	20/12/2012	-	01.12.2020	-	Dismissed as settled out of court	-	-	-
2	Madras High Court	Chennai	CS 210/2019	P1-MATHIVANAN VS. R1-OWNERS AND PARTIES INTERESTED	1.M/S.P.MUTHUSAMY 2.DHRUVA C.K.V 3.P.C. NAVEENKUMAR VS. 1.MR.K.MANOJ MENON 2.M/S.S.VASUDEVAN 3.K.KRISHNASWAMY	20/03/2019	-	04.12.2020	-	Decreed	-	-	-
3	Madras High Court	Chennai	CS 184/2020	P1-SUN PHARMACEUTICAL INDUSTRIES LIMITED VS. R1-THE MADRAS PHARMACEUTICALS R2-SOFTGEL HEALTHCARE PVT.LTD.	1.M/S. RAJESH RAMANATHAN 2.S.SRIRAMAN 3.S.DIWAKAR Vs. 1.M/S.T.D.SELVAN BABU 2.M.S.RAJENDRAN	13/08/2020	-	09.12.2020	-	Decree in Terms of MOC	-	-	-

Form 6

Contested commercial cases disposed during the month of December 2020

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
4	Madras High Court	Chennai	CS 164/2020	P1- M/S.KALEESUWARI REFINERY PVT. LTD. VS. R1-M/S.ABI AND CO.	1.M/S. VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI VS. 1.M/S.MISSION LEGAL 2.RAMESH GANAPATHY 3.SARAVANAN.G	10.07.2020	-	10.12.2020	-	Decree in Terms of MOC	-	-	-
5	Madras High Court	Chennai	CS 274/2020	P1-ZEE ENTERTAINMENT ENTERPRISES LTD VS. R1-BHARAT SANCHAR NIGAM LTD. R-2 MAHANAGAR TELEPHONE NIGAM LTD. And 40 other Respondents	1.M/S.ARUN.C.MOHAN 2.BRINDA MOHAN 3.S.KARTHIK 4.KEERTHIKIRAN MURALI	12.10.2020	-	15/12/2020	-	Dismissed as withdrawal	-	-	-
6	Madras High Court	Chennai	CS 279/2020	P1-ZEE ENTERTAINMENT ENTERPRISES LTD. VS. R1-BHARAT SANCHAR NIGAM LTD R-2 MAHANAGAR TELEPHONE NIGAM LTD. And 40 other Respondents	1.M/S ARUN.C.MOHAN 2.BRINDA MOHAN 3.S.KARTHICK 4.S.SHRUTHI	14/10/2020	-	15/12/2020	-	Dismissed as withdrawal	-	-	-
7	Madras	Chennai	CS 280/20	P1- M/S.KALEESUWARI	1.M/S.VIJAYAN SUBRAMANIAN	-	-	17/12/2020	-	Decree in Terms of MOC	-	-	-

Form 6

Contested commercial cases disposed during the month of December 2020

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	High Court		20	REFINERY PVT LTD Vs. R1-M/S.ABI AND CO.	2.M.V.BHASKAR 3.A.MURALI VS. 1.M/S.MISSION LEGAL 2.RAMESH GANAPATHY 3.SARAVANAN G.								
8	Madras High Court	Chennai	CS 626/2019	P1-MR.V.SRIGANESH VS. R1-S.GOPAL R-2 KUMUDHA	1.M/S.S.RAMESH R.VENKATARAMAN S.MALARMANNAN VS. 1.M/S.B.GURUMURTHY 2.D.UVARANI	24/10/2019	-	21/12/2020	-	Decreed	-	-	-

Form 7**Summary of Commercial Cases during the month of December 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	1140	33	8	1165

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF DECEMBER 2020

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	1140	33	8	1165
Madras High Court - Commercial Appellate Division	83	18	11	90
Madurai Bench - Commercial Appellate Division	11	0	0	11

**DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE STATE OF TAMIL NADU AND UNION TERRITORY OF PUDUCHERRY FOR THE
MONTH OF DECEMBER 2020
ABSTRACT**

Sr. No	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Ariyalur	0	0	0	0
2	Chennai	6	1	1	6
3	Coimbatore	257	7	1	263
4	Cuddalore	6	0	0	6
5	Dharmapuri	11	0	0	11
6	Dindigul	63	6	1	68
7	Erode	71	0	3	68
8	Kancheepuram	41	1	0	42
9	Kanniya Kumari	31	2	0	33
10	Karur	5	0	0	5
11	Krishnagiri	45	0	0	45
12	Madurai	45	8	0	53
13	Nagapattinam	0	0	0	0
14	Namakkal	50	4	3	51
15	Nilgiris	3	0	0	3
16	Perambalur	0	0	0	0
17	Pudukottai	89	0	1	88
18	Ramanathapuram	1	0	0	1
19	Salem	81	7	0	88
20	Sivagangai	0	0	0	0
21	Thanjavur	54	5	0	59
22	Theni	2	0	0	2
23	Thoothukudi	25	0	0	25
24	Tiruchirappalli	22	1	0	23
25	Tirunelveli	18	0	0	18
26	Tiruppur	283	2	1	284
27	Tiruvallur	126	2	0	128
28	Tiruvannamalai	7	0	0	7

Sr. No	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
29	Tiruvarur	5	1	0	6
30	Vellore	22	0	0	22
31	Villupuram	0	0	0	0
32	Virudhunagar	57	5	1	61
	Tamil Nadu Total	1426	52	12	1466
33	Puducherry	14	1	0	15
	Grand Total	1440	53	12	1481